

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.125- IA 777 of 2020  
ITEM No.126- IA/747(AHM)2021  
ITEM No.127- IA/8(AHM)2022  
ITEM No.128- IA/724(AHM)2022  
in  
**CP(IB) 37 of 2017**

**Proceedings under Section 10 IBC**

**IN THE MATTER OF:**

PSL Ltd

.....Applicant

V/s

Edelweiss Assets Reconstruction Co Ltd & Ors

.....Respondents

**Order delivered on: 30/11/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

Mr. Anuj K. Trivedi, Advocate for the applicant in IA 777 of 2020

Mr. Gaurav Mitra, Advocate along with Mr. Amar Vivek, Advocate for the Liquidator.

Mr. Kanishk Khetan & Mr. Masoom Shah, Advocates for the Applicant in  
IA/747(AHM)2021

**ORDER**

IA 777 of 2020 & IA/724(AHM)2022

List these matters on 16.01.2023

IA/747(AHM)2021 & IA/8(AHM)2022

In view of the order passed by this Adjudicating Authority in IA 240 of 2022 on 02.11.2022, these applications become infructuous. Hence, IA/747(AHM)2021 & IA/8(AHM)2022 stand disposed of.

-SD-

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**